

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3122**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

BORDER FENCING

†3122. SHRI HANUMAN BENIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has the cognizance that the lands of the farmers of the villages of Rajasthan situated on the international border with Pakistan including Barmer, Jaisalmer, Bikaner and other districts of Rajasthan were acquired for fencing and other purposes;

(b) if so, the details and the number of farmers of Rajasthan whose land were acquired between fencing and zero line and the amount of compensation paid to the farmers in the order of acquisition and the number of farmers who are yet to get compensation, district-wise;

(c) whether the Government proposes to give compensation allow agricultural works etc. by forming a high level committee to accede to the demands of the farmers affected by the said land acquisition; and

(d) if so, the time by which the demand of the farmers will be acceded and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a): Govt. of India has acquired land for construction of fencing along the border in bordering districts of Rajasthan for which compensation has been paid to the farmers through State Govt. of Rajasthan.

(b) to (d): No land has been acquired between fencing and zero line and gates have been provided in the fence as per requirement of farmers for cultivating their land ahead of fence.